

Rita Paul Vs Pintu Paul And Ors.

Court: Tripura High Court

Date of Decision: Dec. 19, 2017

Acts Referred: Indian Penal Code, 1860 " Section 34, 313, 323, 342, 348, 375, 376, 376(1), 385, 417
Code Of Criminal Procedure, 1973 " Section 313

Hon'ble Judges: S. Talapatra, J

Bench: Single Bench

Advocate: BN Majumder, RC Debnath, A. Das

Final Decision: Partly Allowed

Judgement